THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R C. RATH); (a) and (b) The dates of manufacturing approvals by M/s Astra-IDL fo_r Iteol and by M/s Fair-deal Corporation for Fairgenol under the Drugs and Cosmetics Act and the actual dates of their production are not readily available. The requisite information is being collected and will be laid on the Table of the House.

(c) M/s Astra-IDL and M/s Fair-deal Corporation have already been asked to submit the details of the current prices being charged by them for various packs of their Antiseptic formulations. These companies have not made available the details, so far. Report from the State Drug Controllers have also been called for regarding the prices of these prepara-tion charged by them'. After receipt of these details, if it is established that these companies are over-charging the prices, necessary action under Drugs (Prices Conrol) Order, 1979 would be taken against them.

NTPc Regional Office at Na\$P>ur..

2269. DR. BHAI MAHAVIR: SHRI SHRIDHAR WASUDEO DHABE:

Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that the Western Regional Office of the National Thermal Power Corporation is to be established at Nagpur;
- (b) if so, what steps are being taken to locate the same at Nagpur:
- (c) whether the land or office accommodation has been acquired for the purpose; and
- (d) whin i; the plan for establishment of this office at Nagpur?

THE MINISTER. OF ENERGY (SHRI P. SHIV SHANKER)'; (a) to (d) Yes,

Sir. Efforts are being made to acquire suitable accommodation for the functioning of the Regional Office of Na.ional Thermal Power Corporation (NTPC) at Nagpur. In this connection, the Nagpur Improvement Trust has been approached for leasing out accommodation to N.T.P.C. An advertisement has also been issued in the local newspaper inviting offer* of suitable accommodation for N.T.P.C.'s Regional Office. At the same time, for the purpose of construction of permanent office building .and residential complex, the Nagpur Improvement Trust has also been approached for allocation of suitable land to NTPC. It is planned to establish the Regional Office at Nagpur after arrangements fOi, the required facilities are completed.

Import of crude and other *petroleum* products

2270. SHRI BISWA GOSWAMI: SHRI SYED SHAHABUDDIN:

Will the Minister of ENERGY be pleased to state:

- (a) the quantity of crud_e imported during 1981-82, 1982-83 and expected to be imported during 1983-84;
- (b) the percentage it forms of the total crude needs of the country in each year;
- (c) the quantity of other petroleum products imported during these year?;
- (d) the quantity of petroleum products exported during these year* and
- (e) the total outlay of foreign exchange on net import of crude and petroleum products during these years and expected during the current • year?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA):

(a) and (b) The information is as under:—

(in	million	tonnes)	١
(TT).	THILLIAM	Commest	,

Year	Total crude	Gross crude Imports			
rear	require- ment*	Quantity	Percentage of total requirement		
1981-82 .	30.7	15:3	49.8		
1982-83 .	- 33' 7	16.9	50-1		
1983-84 (Estimated	35.3	15.7	441.5		

^{*}Includes processing, inventory change and losses.

(c) and (d) The quantity of petroleum products imported and exported during these years are:—

	(Million tonnes)				
Year	Imported		Exported		
1981-82 .		4.88	0.022		
1982-83 .		5*02	0.795		
1983-84 (Estimated)		6.00	o•80o		

(e) The foreign exchange value of net import of crude and petroleum products during these years are as under:—

(Rs. crores)

Year			Net Imports		
1981-82			,		4978
1982-83					4441
1983-84		į			3613

. Opening of a Post Office in village Kolari Malli ...

2271. SHRI KRISHNA NAND JOSHI: Will the Minister of COM-MUNICATIONS be pleased to state:

- (a) whether Government have drawn up any plan for opening of post offices in a village or a group of villages with a population of more than 2000;
- (b) if so, whether it is a fact that village Kolari Malli in District Pauri Garhwal, U.P. and its neighbouring villages with a population of more than 2000 has not been included in the said plan; and
- (c) if so, what action Government propose to take to open a Post Office in village Kolari Malli?

THE DEPUTY MINISTER *N
THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) Yes
Sir, provided the following norms are
satisfied: —

- (i) In a gram panehayat village if the distance from the existing post office is more than 3 Kms.
- (ii) in a non-gram panehayat village if its population is 2000 or more and existing post office is at a distance of more than 3 Kms.
- (b) Village Kolari Malli District Pauri is at a distance of 1.5 Km. from an existing post office. Opening of a post office at Kolari Malli is not justified.
 - (c) Does not arise.

Public Wakls

2272. SHRI BISWA GOSWAMI;

SHRI SYED SHAHABUD-DIN:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the names of Stales which have included Public Wakfs and the definition of the term 'public premises' for purposes of vacation of illegal occupation;
- (b) the names of States winch have so far exempted public wakfs